

17. Globe University of Science, Kumakonam, Tamil Nadu.

18. St. John's University, Kishanattam, Kerala.

19. National University, Nagpur.

20. United Nations University, Delhi.

21. Vocational University, Delhi.

22. Uttar Pradesh Vishwavidyalaya, Kos Kalan, Mathura, U.P.

23. Maharana Pratap Shiksha Niketan Vishwavidyalaya, Pratapgarh, U.P.

24. Raja Arabic University, Nagpur.

25. Urdu University Motia Park, Bhopal.

#### **Agitation by KVS Employees Association**

639. SHRI SHIV CHARAN SINGH : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether it is a fact that the Joint Action Committee of Kendriya Vidyalaya Sangathan Association of Employees has announced its decision to resume its suspended second phase of agitation from 28th July, 1994;

(b) if so, what are the details of the agitational programme;

(c) whether the Minister has since held any bilateral negotiations his level as demanded ; and

(d) if so, the details thereof and if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA) : (a) and (b) Kendriya Vidyalaya Sangathan has informed that in a letter to the Commissioner, Kendriya Vidyalaya Sangathan, the Committee has threatened to go on agitation.

(c) and (d) Discussion book, place between the Commissioner Kendriya Vidyalaya Sangathan (KVS) and the representatives of the employees in February, 1994. On 1st April, 1994 Minister for Human Resource Development discussed the matter with two Members of Parliament. This was followed up at the level of Vice-Chairman, KVS in detail with the Members of Parliament and Associations on 2-4-1994. As regard in consultations specific agreement of KVS for sixteen demands has been conveyed.

#### **Implementation of Justice Punneya Committee Recommendation by Delhi University**

640. SHRI V. NARAYANA-SAMY : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) when the Delhi University Teachers' Association is likely to take up the recommendation made by Justice Punneya Committee with the University Grants Commission and Human Resource Development on the future policy for funding the institutions of higher education; and

(b) by when it propose to implement those recommendations?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA) : (a) and (b) According to the information furnished by the University Grants Commission, the Delhi University Teachers' Association has nothing to do with the implementation of recommendations of Justice Punneya Committee. The Commission has broadly accepted the recommendations of this Committee and has conveyed it to the Universities. However, for Delhi Colleges, the Commission has desired that the Committee may look into the problems of Delhi Colleges afresh.